

**SUMMARY UNDER REGULATION 13 (1B) OF THE COMBINATION
REGULATIONS**

A summary of the combination, not containing any confidential information, in not more than 500 words, comprising details regarding (a) name of the parties to the combination; (b) the type of the combination; (c) the area of activity of the parties to the combination; and (d) the relevant market(s) to which the combination relates.

A. Name of the parties to the combination

1. FIH Mobile Limited (**FIH**), HMD Global Oy (**HMD**) and Microsoft Mobile (Vietnam) Limited Liability Company (**MMV**).

B. Type of the Combination

2. This Form I notification (**Notification Form**) is being filed with the Hon'ble Competition Commission of India (**Commission**) in accordance with Section 6(2) of the Competition Act, 2002 (**Competition Act**), by FIH and HMD.
3. FIH, a consolidated subsidiary of Hon Hai Precision Industry Co., Ltd., trading as Foxconn (**Hon Hai**), and HMD have entered into a Stock and Asset Purchase Agreement dated 18 May 2016 (**SAPA**) with Microsoft Mobile Oy (**Microsoft MO**), a consolidated subsidiary of Microsoft Corporation (**Microsoft**) (collectively, the **Parties**), in relation to the acquisition by FIH of 100% of the contributed charter capital of Microsoft Mobile (Vietnam) Limited Liability Company (**MMV**), and certain other assets (together, the **Target**) that are utilised in the conduct of the feature phone business (including, without limitation, the supply of electronics manufacturing services (**EMS**)) operated by Microsoft. As part of the same transaction, HMD will acquire the necessary intellectual property (**IP**) rights to engage in the feature phone business currently operated by Microsoft (the **Feature Phone Business**) (collectively, **Proposed Transaction**).

C. Area of the activity of the parties to the combination

4. FIH is a consolidated subsidiary of Hon Hai, which is a Taiwanese public company headquartered in Tucheng, New Taipei City, Taiwan. Hon Hai is a

provider of, among other things, third-party EMS to original equipment manufacturers (**OEMs**) of electronic products such as computers, mobile phones and televisions. Hon Hai has operations across the Americas, Asia and Europe.

5. HMD is a limited liability company founded as recently as 17 November 2015 to create new generation of Nokia-branded smart phones, feature phones and tablets. HMD is a dedicated company founded especially to obtain licensing of Nokia brand. HMD is not active in the intended feature phone business currently.
6. Microsoft MO is a consolidated subsidiary of Microsoft, which is a public company incorporated in the United States of America. Microsoft is primarily involved in the design, development and supply of computer software, certain hardware devices and related services. The principal business activities of Microsoft MO are the development, licensing and support of software products, technology services and hardware devices related to handheld mobile phones.
7. MMV is the manufacturer of the phones for (among other things) the Feature Phones Business.

D. Relevant market(s) to which the combination relates

8. The activities of the Target cover (among other things) the provision of EMS for the Feature Phone Business. The candidate relevant market to which the combination relates is "*the market for EMS Globally*".